

Entry of foreign institutes in the field of higher education

†*94. SHRI ABU ASIM AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government propose to give licences to some foreign institutes in the field of the higher education, if so, the countries of their origin and the percentage of their participation;

(b) the amount that would remain in India out of the fees charged by them and the amount that would go to the foreign institutions; and

(c) whether these foreign institutes would also participate in the technical areas like institutions of medical and engineering?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c) No, Sir. A Committee of experts has been constituted to examine all relevant issues pertaining to the entry of Foreign Universities in India.

Composition of CABE

*95. SHRI S.S. AHLUWALIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the brief credentials of the thirty and odd individuals who have been nominated as members of the Central Advisory Board of Education (CABE) constituted in July, 2004;

(b) the criteria considered for deciding their nomination;

(c) whether some members of the CABE are of foreign origin and not natural citizens of the country;

(d) if so, the details thereof including the year they obtained Indian citizenship;

(e) the rules of CABE governing appointment of the nominated members;

(f) when the last CABE was constituted; and

(g) the details of the nominated members therein?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (g) The brief credentials of the Nominated Members

†Original notice of the Question was received in Hindi.